

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 62 OF 2016 &
I.A. No. 155 of 2016**

Dated: 7th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Tamil Nadu Newsprint & Papers Ltd.

...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission

...Respondent(s)

**Counsel for the Appellant(s) : Mr. Rahul Balaji
Mr. Senthil Jagadeesan
Ms. Suchitra K**

ORDER

It is represented that connected matter being Appeal no. 23 of 2016 has already been admitted by the other Bench of this Tribunal.

Therefore, Admit. Issue notice to the respondents returnable on 14.04.2016. Dasti in addition is permitted.

List the matter on **14.04.2016** before Court II. Tag to Appeal No. 23 of 2016.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**